

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
HIGH GROUND ENTERPRISE LIMITED
OPERATING IN EPC CONTRACTING AND MEDIA CONSULTING AND ALLIED SERVICES AT MUMBAI
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	HIGH GROUND ENTERPRISE LIMITED L74999MH1986PLC222681
2. Address of the registered office	Office No. 2, Om Heera Panna Mall, 2nd Floor, Oshiwara, Andheri (West) Mumbai 400053
3. URL of website	NA
4. Details of place where majority of fixed assets are located	MUMBAI
5. Installed capacity of main products/services	NA
6. Quantity and value of main products/ services sold in last financial year	NIL
7. Number of employees/ workmen	NIL
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought from RP by emailing at cirphighground@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought from RP by emailing at cirphighground@gmail.com
10. Last date for receipt of expression of interest	4th May, 2023
11. Date of issue of provisional list of prospective resolution applicants	14th May, 2023
12. Last date for submission of objections to provisional list	19th May, 2023
13. Process email ID to submit EOI	cirphighground@gmail.com

SD/-

Dhiren S Shah

Date: 19th April, 2023
Place: Mumbai

IBBI/IPA-001/IP-P00220/2017-18/10419
B-102, Bhagirathi Niwas, Near Natraj Studio,
Sir M V Road, Andheri – East, Mumbai - 400069

For High Ground Enterprise Limited